

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.43 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. G. Ramachandran & Ms. Swagatika Sahoo.

Counsel for the Respondent(s): Mr. Manu Seshadri for R-1.
Mr.R.B. Sharma for R-13 (BRPL)

ORDER

We have heard learned counsel for the appellant as well as respondents. Written submissions have been filed by the Appellant. Respondents are directed to file written submissions on or before 24.04.2013 after serving copy on the other side.

Post the matter on. **1st May, 2013 at 2.30 p.m.** before the Special Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson